

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3771
ANSWERED ON:18.02.2014
FINALISATION OF IMPORTANT POLICIES LEGISLATIONS
Thakor Shri Jagdish

Will the Minister of CULTURE be pleased to state:

(a) whether the Government has failed to monitor and take suitable action to accelerate the finalisation of some important policies/legislations like National Conservation Policy, National Policy on Archaeological Excavation and Exploration, Antiquities and Art Treasures Act, 1972 and policy of Acquisition, Preservation and Conservation of Antiquities;

(b) if so, the reasons therefor; and

(c) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH)

(a)to(c) No Madam. These policies are already in existence. Towards review and updation of these policies, the National Conservation Policy for centrally protected monuments has already been finalised.

The other policies' amendments are under review for updation.